## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

**C. P. NO**. 67(ND)14 CA. NO.

CORAM:

PRESENT: SH. R. VA

SH. R. VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.09.2016

**NAME OF THE COMPANY:** M/s. Daljit Singh Bawa & Ors. V/s. M/s Rising Star Constructions Co. Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.		DESIGNATION	REPRESENTATION	SIGNATURE
		. KULKARNI Adv.		MM
3,	Nr. S. Cha	kraberty, Adv	Respondet No.5-7	00
4.	Krishnena Jishwanya	Mishra }	lespondent	Allisha

## **ORDER**

Learned Counsel' for the parties are present. Learned Counsel' have stated that the parties are exploring the possibility of entering into an amicable settlement. Learned Counsel' seek and are given four weeks time on that count.

List on 20.10.2016.

(R.Varadharajan) Member (Judicial)

(Maharaj Krishan Hanjura) Member (Judicial)